

(b) Reputed firms have been invited to tender for the D. D. T. plant by the 1st October, 1955. The United Nations Technical Assistance Administration have been requested to make available the services of a Design-cum-Consulting Engineer for a period of one year.

**PRODUCTION AND CONSUMPTION OF
ESSENTIAL OILS AND AROMATIC
CHEMICALS**

164. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state what is the annual production and consumption of essential oils and aromatic chemicals in the country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): A statement is attached.

STATEMENT

*Production of Essential Oils and
Aromatic Chemicals.*

	Production in 1954 (Lbs.)
Essential oils like sandal wood oil, orange oil, lemon grass oil, eucalyptus oil, etc.	2,275,303
Aromatic chemicals	13,960

(N. B.—The figure in respect of essential oils does not include production of small units which are not organised)

Annual Consumption

	(Lbs.)
Orange oil	10,000
Thymol	20,000

(N. B.—Authentic figures of consumption in respect of other essential oils and aromatic chemicals are not available).

**SIGNING OF AGREEMENTS WITH FOREIGN
COUNTRIES IN HINDI**

165. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state whether it is a fact that Government have decided that all agreements between India and foreign countries should in future be signed in Hindi?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): Government took a decision sometime ago that, as far as possible,

one of the official versions of a treaty should be in Hindi. This practice has been followed in several cases already. Sometimes it has not been possible to follow it, more especially in foreign countries, because of certain practical difficulties. But these difficulties are likely to be less in future. Normally, a treaty has three separate official versions—one in Hindi, a second in the language of the other country, and a third in the English language. All are considered equally valid.

**REFUGEE RELIEF CAMPS IN EASTERN
PART OF INDIA**

166. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to refer to para. 2 at page 4 of his Ministry's Annual Report for 1954-55 and state:

(a) how many refugee relief camps are there in the Eastern part of India at present;

(b) the number of refugees who are being accommodated in those camps; and

(c) how much expenditure has been incurred by Government in each month of this year on those camps?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA):

(a) 140.

(b) 2,08,124.

(c)	(Figures in lakhs) Rs.
January 1955	27.60
February 1955	28.82
March 1955	57.21
April 1955	20.10
May 1955	35.98
TOTAL	169.71

**MANUFACTURE AND IMPORT OF RUBBER
BELTING**

167. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) how many Indian owned factories are manufacturing rubber belting at present and how much they produce annually;